

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 3473 of 2020

---

1. Binod Das

2. Ahilya Devi

... .. Petitioner

Versus

The State of Jharkhand

... .. Opposite Party

---

**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

---

For the Petitioners : Mr. Randhir Kumar, Advocate

For the Opposite Party : Mr. Rajesh Kumar, A.P.P.

---

3/11.09.2020 Heard the parties.

So far as defect no. 4 and 9 (ii) are concerned, learned counsel for the petitioner undertakes to remove the same, once the situation normalizes. As regards, rest defects are concerned, the same are ignored.

Mr. Randhir Kumar, at the outset submits that he wants to withdraw this application, so far as petitioner no. 1 is concerned.

Permission is accorded.

Accordingly, this application stands dismissed as withdrawn as against petitioner no. 1.

So far as petitioner no. 2 is concerned, she apprehends her arrest in connection with Koderma P.S. Case No. 30 of 2020.

It has been alleged that Binod Das had tried to outrage the modesty of the informant and when the husband of the informant went to save her, he was assaulted on head with an iron rod. It has further been alleged that the husband and the children were also assaulted. It appears that the petitioner no. 2 is the sister-in-law of the informant and there is previous land dispute between the parties.

Even otherwise, the allegations against the petitioner no. 2 are general and omnibus in nature and coupled with the fact that she is a lady, I am inclined to extend the privilege of anticipatory bail to the petitioner no. 2.

Accordingly, the petitioner no. 2 above named is directed to surrender in the court below within four weeks and pray for bail, and in that event, he shall be released on bail on furnishing bail bond of Rs. 10,000/- (Ten Thousand) with two sureties of the like amount each, to the

-2-

satisfaction of learned C.J.M., Koderma in connection with Koderma P.S. Case No. 30 of 2020, subject to the conditions as laid down under Section 438 (2) of the Code of Criminal Procedure.

This application stands disposed of.

(Rongon Mukhopadhyay, J)

R. Shekhar Cp 3